

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal Nos. 132 & 133 OF 2015

Dated: 28th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

Atria Brindavan Power Ltd.

....Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sridhar Prabhu

Mr. Anantha Narayana M.G

Counsel for the Respondent(s)

:

Ms. Pankhuri Bhardwaj for R-2

Mr. Anand K.Ganesan

Mr. Sandeep Rajpurohit for R-3 & 4

ORDER

It is stated that pleadings are complete in these matters.

List these matters for hearing on **09.02.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**